

2
V
Central Administrative Tribunal
Principal Bench, New Delhi.

CP-192/2004 in
OA-2080/2003

New Delhi this the 17th day of September, 2004.

Hon'ble Shri V.K. Majotra, Vice-Chairman(A)
Hon'ble Shri Shanker Raju, Member(J)

1. Pratap Singh
S/o Sh. Khem Chand,
R/o 1170, Lodhi Complex,
New Delhi.
2. Phool Singh,
S/o Shri Trikha,
R/o G-231, Sriniwaspuri,
New Delhi.
3. Ch. Chander Pal,
S/o Sh. Tofa Singh,
R/o 34/177, Trilokpuri,
New Delhi-91.
4. Jagbir Singh,
S/o Sh. Deep Chand,
R/o F-105, Sewa Nagar,
New Delhi.
5. Ram Khilwan,
S/o Sh. Buddhai,
R/o 3/3 D, DIA Area,
Gole Market, New Delhi. Petitioners

(through Sh. R.N. Singh, Advocate)

Versus

1. Shri N.N. Khanna,
Secretary,
Ministry of Urban Employment,
Room No.122, 'C' Wing,
Nirmal Bhawan,
New Delhi.

2. Shri K.N. Aggrawal,
Director General Works,
Central Public Works Department,
Room No.101, 'A' Wing,
Nirman Bhawan, New Delhi. Respondents

(through Sh. A.K. Bhardwaj, Advocate)

Order (oral)
Hon'ble Shri V.K. Majotra, Vice-Chairman(A)

Respondents have now passed an order dated 16.9.2004, a copy whereof has been filed vide diary No. 7667 dated 16.9.2004. These orders have now been passed by the respondents in terms of directions of this Court contained in Tribunal's order dated 17.2.2004 whereby OA-20802/003 was disposed of. The directions of the Court having been complied with, the CP is disposed of. Notices to the respondents are discharged. On remaining aggrieved, the petitioners shall have liberty to take legal recourse.

S. Raju
(Shanker Raju)
Member(J)

V.K. Majotra
(V.K. Majotra)
Vice-Chairman(A) 179.04

/vv/